

General Post


FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 1/2023-24/146/ RTI
Dated 1/12/2023

To,

Mr. Bidyut Bikash Nobis
Majorhati, LN Road, Ward no-3
Barpeta - 781301

1. Please refer to your RTI application registered as I.D. Number 122/2023-24 Dated 15/11/2023 addressed to undersigned seeking information relating to recruitment in Foreigners Tribunal, Assam.
2. The information asked for is as follows.
 - 1 - 3344 number of candidates appeared in the written examination for the post of Data entry operator and copyist of the Foreigners Tribunal, Assam advertised vide advertisement no HC.XXXVII-36/2015/ 859/R.Cell dated 06/08/2015.
 - 2 - The interview for the post of Peon and Chowkidar of the Foreigners Tribunal, Assam advertised vide advertisement no. HC.XXXVII-36/2015/859/R.Cell was conducted by the respective District Judiciaries.
 - 3 - The selection process had been mentioned in the advertisement no. HC.XXXVII-36/2015/859/R.Cell dated 06/08/2015 and 77 numbers of candidates appeared in interview for the post of UDA-cum Accountant of the Foreigners Tribunal, Assam.


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

1.12.2023

THE GAUHATI HIGH COURT

General Post

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.XXXV - 14/2023-24/147/RTI

Dated Guwahati, .1./12/2023

From : Sri S. Dhar
Registrar (Judicial) & PIO
Gauhati High Court-781001

To : The District and Sessions Judge,
Bajali / Barpeta / Baska / Biswanath / Bongaigaon/ Cachar /
Chirang/Charaideo/ Darrang / Dhemaji / Dhubri / Dibrugarh / Dima
Hasao / Goalpara / Golaghat / Hailakandi /Hojai / Jorhat /Karimganj /
Kamrup (M)/ Kamrup, Amingaon /Karbi Anglong / Kokrajhar / Lakhimpur
/Majuli/ Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur /South
Salmara / Tinsukia / Udalguri/ West Karbi Anglong

Sub: Request for information under Right to Information Act, 2005.

Ref: RTI application by Mr. Sandeep Chamaria, Regd. Vide: 129/2023-24
Dated 23/11/2023.


Sir / Madam,

With reference to the subject cited above, I am forwarding herewith a RTI application by Mr. Sandeep Chamaria, for taking necessary action in all the queries (except Q. No-5), from your end as the subject matter seems to fall under your jurisdiction. Reply, if any, may directly be sent to the applicant.

While in respect of **Q. No-5**, Gauhati High Court vide letter no. HC VII-44/2018/11457/A dated 28/11/2022 has forwarded the letter and notification dated 21/10/2022 issued by the Judicial Department, Govt. of Assam, with a direction to take follow-up steps in this regard immediately.

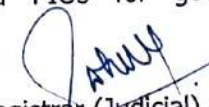
Yours faithfully,

Encl: As stated above.


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati

Memo No. HC.XXXV -14/2023-24/148/ RTI, dated the .1./12 /2023

Mr. Sandeep Chamaria, Chamariya Sadan, Kalipur, Guwhati-09. He is requested to approach the abovementioned PIOs for getting the information in respect of his queries.


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati

2.12.23

FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 03/2023-24/152/ RTI
Dated 6./12/2023


To,
Mr. Rituparna Das
Gauhati High Court, Guwahati.

1. Please refer to your RTI application registered as I.D. Number 131/2023-24 Dated 29/11/2023 addressed to undersigned for marks obtained in the interview of promotion to A.O.(J).

2. The information asked for is as follows,

Final marks of the applicant in the interview held on 14th and 15th November, 2023.

Name & designation	Year	Remarks obtained in ACR	Marks allotted against ACR remarks	Marks of ACRs (out of 30)	Marks of interaction in average (out of 30)	Total marks obtained (out of 60)
Rituparna das	2018	Very Good	5	24	22	46
	2019	Good	4			
	2020	Very Good	5			
	2021	Very Good	5			
	2022	Very Good	5			


06.12.2023
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

Received
RDS

FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]

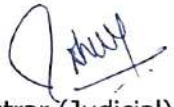
No HC.XXXV- 1/2023-24/149/ RTI
Dated 4/12/2023

To,

Mr. Omakar Nath
Flat no.301, Parv Apartment
30/90 Vishnu Puri, Kanpur-208002

1. Please refer to your RTI application registered as I.D. Number 128/2023-24 Dated 22/11/2023 addressed to undersigned seeking information relating to district wise data of Fast Track Courts.
2. The information asked for is as follows.
Information for sought is attached herewith as a separate annexure.

Enclo- as stated.


4.12.2023
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 1/2023-24/156/ RTI
Dated ..8./12/2023

To,


Mr. Santosh Kumar Shah
Krishna Nagar, W. No-6, Golaghat-785621

1. Please refer to your RTI application registered as I.D. Number 135/2023-24 Dated 03/12/2023 addressed to undersigned seeking copy of Volume II of Gauhati High Court Civil Rule and Order.

2. The information asked for is as follows.

The published documents sought for by you do not fall under the definition of information of the RTI Act 2005.

However, "Volume II of Gauhati High Court Civil Rule and Order" is a government publication, which may be available at Assam Government Press.

 08.12.2023

Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 4/2023-24/152/ RTI
Dated 8/12/2023

To,


Mr. Karthik N.
Kendriya Vihar flat-72, B5
Parthpattu Avadi, North Chennai-71

1. Please refer to your RTI application registered vide I.D. Number 125/2023-24 Dated 22/11/2023 forwarded to undersigned seeking information relating to best judgment given by High Court.
2. The information asked for is as follows:

Kindly note that, there is no concept/categorization of "best to least best" in respect of High Court judgement as sought for in your query.

However, all the important judgements of the Gauhati High Court for the last 10 years are available at the official website of the High Court. You may follow the link in this regard:

<https://ghconline.gov.in/index.php/judgments-up-to-2017/>


OF 12.2023
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 4/2023-24/160/ RTI
Dated 12/12/2023

To,

Mr. Nanda Ram Gogoi
No-1 Rachipather Gaon, P.O- Gojpuria
Dibrugarh - 785675

1. Please refer to your RTI application registered vide I.D. Number 132/2023-24 Dated 28/11/2023 forwarded to undersigned seeking information relating to case no. RSA 240/2014.
2. The information asked for is as follows:

A.) & B.)-

Case no. RSA 240/2014 is pending for disposal in the Gauhati High Court. Moreover, the sought for queries demands opinion of the PIO, hence, PIO cannot furnish his opinion in this respect as information under RTI Act. Kindly note that, all the Order/Judgment of the said case are available online at the official website of the Gauhati High Court and the reason for delay can be known from those Order/Judgment.

By Regular Post
12/12/23

12/12/2023
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 4/2023-24/158/ RTI
Dated 12/12/2023

To,

Mr. Karthik N
Kendriya Vihar flat-72, B5
Parthpattu Avadi, North Chennai-71


1. Please refer to your RTI application registered vide I.D. Number 125/2023-24 Dated 30/11/2023 forwarded to undersigned seeking misc. information relating to High Court.

2. The information asked for is as follows:

A separate sheet showing budget allocated in last 5 years is attached herewith.

No information relating "percentage of High Court Computerization" is maintained in the Registry.

Total 7(Seven) number of cases pending for more than 20 years and no case pending for more than 30 years in the Gauhati High Court as on 30/09/2023.


12/12/2023
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 1/2023-24/166/ RTI
Dated 15/12/2023

To,

Mr. Ranjan Singha
House no. 31, Satgaon Milanpur
Milijuli Path, Manipuri Colony, Ghy-71

1. Please refer to your RTI application registered as I.D. Number 121/2023-24 Dated 15/11/2023 addressed to undersigned seeking information relating to recruitment under category of OBC wherein age relaxation has been applied.


2. The information asked for is as follows.

1,2,3,4 & 5 - All relevant information is available in the official website of the Gauhati High Court. You may follow the link:

<https://ghconline.gov.in/index.php/recruitment-notices-archive/>

6- As per the Govt. of Assam O.M. No. ABP 06/2016/4 dated 03/03/2016 and Govt. of India O.M. No. 43013/2/95- Estt.(SCT) dated 25/01/1995.

7- Selection list and appointment details are available in the official website of the Gauhati High Court. However, as per the provisions of the RTI Act, 2005 personal information of candidates, such as age details, cannot be disclosed.


15.12.2023
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 1/2023-24/166/ RTI
Dated 18/12/2023

To,

Mr. Kishan Chand Jain
22/156/, Moti Lal Nehru Road, Agra-282004

1. Please refer to your RTI application registered as I.D. Number 127/2023-24 dated 22/11/2023 addressed to undersigned seeking information relating to digitization of case records.
2. The information asked for is as follows.

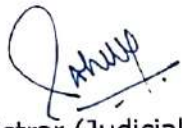
1.) Details of the fund released by the Gauhati High Court.

For digitization of case records in the Gauhati High Court	Rs. 78,93,512/-
For digitization of case records in the District Court of Assam	Rs. 8,92,39,363/-

2.) – Total no. of cases files and total pages scanned by the Gauhati High Court.

	Total files scanned	Total pages scanned
Gauhati High Court	4,47,463 nos.	2,94,54,525 nos.
District Courts	17,02,012 nos.	15,50,51,525 nos.

3.) Question demands opinion of the PIO, which cannot be furnished under RTI Act as information.


18-12-2023
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.XXXV - 14/2023-24/171/RTI

Dated Guwahati, 20/12/2023

From : Sri S. Dhar
Registrar (Judicial) & PIO
Gauhati High Court-781001

To : The District and Sessions Judge,
Karbi Anglong.

Sub: Request for information under Right to Information Act, 2005.

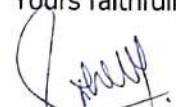
Ref: RTI application by Mr. Ankur Borah, Regd. Vide 136/2023-24
Dated 11/12/2023.

Sir,

With reference to the subject cited above, I am forwarding herewith a RTI application by Mr. Ankur Borah, for taking necessary action from your end as the subject matter seems to fall under your jurisdiction. Reply, if any, may directly be sent to the applicant.

Encl: As stated above.

Yours faithfully,

 20.12.23
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati

Memo No. HC.XXXV -14/2023-24/172/ RTI, dated the 20/12/2023

Copy to:

Mr. Ankur Borah, Balijan, Katakichuk, NH-15 (Near Namghar), Gohpur-784172. He is requested to approach the abovementioned PIO for getting the information in respect of her queries.

 20/12/23
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati

FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 4/2023-24/ 67/ RTI
Dated 21/12/2023

To,

Mr. Natrajan
Chairman, Research Division, APCC
Rajiv Bhawan, GS Road, Ghy-05

1. Please refer to your RTI application registered vide I.D. Number 133/2023-24 Dated 01/12/2023 forwarded to undersigned seeking information relating to expenditure on event management of Government of Assam.

2. The Government of Assam has forwarded the application with a direction to furnish information in respect of Q. No-5 & 6.


3. The applicant seeks details of empanelled organization and expenditure on event management by Government of Assam.

Q.No-(5)- No event management organization has been empanelled by the Hon'ble Gauhati High Court for conducting any event.

Q.No-(6)- Kindly, note that the Gauhati High Court is a constitutional body but in recent years two event has been organized by Hon'ble Gauhati High Court in collaboration with the Government of Assam. Expenditure of those two events as follows

a) Platinum Jubilee celebration of the Gauhati High Court, Rs. 1,47,33,712/- (Rupees One Crore Forty Seven Lakhs Thirty Three Thousand Seven Hundred Twelve)

b) Regional conference of Judicial Academy- Esaster Region Rs- 55,09,863/- (Rupees Fifty Five Lakhs Nine Thousand Eight Hundred Sixty Three)


21/12/2023
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 4/2023-24/166/ RTI
Dated 31/12/2023

To,


Mr. Kareem Ansari
Yugantar (JEHBJVKV), 3-4-142/6
Hyderabad- 500027

1. Please refer to your RTI application registered vide I.D. Number 126/2023-24 Dated 22/11/2023 forwarded to undersigned seeking number of cases against MP/MLAs that are closed within limitation period in respect of Q.No-1.
2. The information asked for is as follows:

Statement showing disposal of cases against MP/MLAs in the
District Courts under the jurisdiction of the Gauhati High Court.

State	2023 (upto October)	2022	2021
Assam	14	51	17
Arunachal Pradesh	05	10	04
Nagaland	NA	NA	NA
Mizoram	NA	NA	NA

Kindly note that, the Hon'ble Supreme Court of India hasn't specified any specific time/limitation period for disposal of pending cases against MP/MLAs vide judgment dated 09/11/2023 passed in W.P.(C) No.699/2016. However, the Hon'ble Supreme Court of India has given certain guidelines for speedy disposal of these cases.


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.